

RE. S.N.Q. No. 5

12 hrs.

WELCOME TO THE SPEAKER OF
BRITISH COLOMBIA

MR. SPEAKER: Hon. Members, I avail of this opportunity to inform you that we have a friend sitting in the Distinguished Visitors' Gallery, Mr. Speaker Gordon H. Dowding of British Colombia. On behalf of you all, I welcome him. He is also accompanied by his wife. Both of them are very welcome to our country.

We wish them a very happy stay here.

RE: SHORT NOTICE QUESTION
NO. 5 ON SCARCITY OF LIFE SAVING
DRUGS

MR. SPEAKER: Now, we take up the short notice question. Short Notice Question No. 5 Shri Vasant Sathe. The hon. Member is absent.

SHRI K. S. CHAVDA (Patan): This is a very important question, Sir, and it may be answered.

श्री मधु लिखडे (वाका): ग्रन्थ महादय, इस बारे में कालिग एटेंशन नोटिस भी दिया गया था। अगर आप उस को मान लेने, तो एक सदस्य के गैरहाजिर होने पर अन्य चार सदस्य पूछ सकते थे। इस का कालिग एटेंशन नोटिस के रूप में ले लिया जाए।

श्री अटल बिहारी वाजपेयी (ग्वालियर): क्या श्री बसन्त माटे को बताया गया था कि आज वह लबाब आ रहा है ?

MR. SPEAKER: He was here when it was distributed.

SHRI P. K. DEO (Kalahandi): Most likely, it is a conspiracy.

श्री मधु लिखडे: इसको इयानाकर्षण-प्रस्ताव के रूप में ले लिया जाये।

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SHRI A. K. M. ISHAQUE (Basirhat): Shri Sathe is a person against whom no conspiracy is necessary.

SHRI P. K. DEO: Kindly permit a call-attention on this.

MR. SPEAKER: Now, Papers to be Laid on the Table.

PROF. MADHU DANDAVATE (Rajapur): I think privilege motion should come before Papers to be Laid.

12.02 hrs.

PAPERS LAID ON THE TABLE

CEMENT (CONSERVATION AND REGULATION OF USE) ORDER, 1974

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): On behalf of Shri C. Subramaniam, I beg to lay on the Table a copy of the Cement (Conservation and Regulation of Use) Order, 1974 (Hindi and English versions) published in Notification No. S.O. 492(E) in Gazette of India dated the 16th August, 1974, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-8226/74].

REPORT OF TARIFF COMMISSION ON ALUMINIUM INDUSTRY FOR 1974 AND NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT, 1955 AND EXPORT (QUALITY CONTROL AND INSPECTION) ACT, 1963

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI KEDAR NATH SINGH): On behalf of Shri A. C. George, I beg to lay on the Table—

- (1) A copy of the Report (1974) of the Tariff Commission on the Review of the progress of the Aluminium Industry (Hindi version) under sub-